

45

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 40/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: EZ XBRL Solutions Inc.

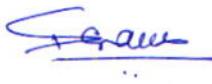
V/s.

M/s. EZ-XBRL Solutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 98, 241 & 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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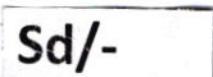
1. Siddhesh S. Shelte Advocate
I/B Rahul D. Oalc for Petitioner 

2. Sunita Sonawane Advocate
for Respondent
X10.2 4 3 

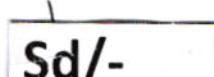
ORDER

CP No. 40/98, 241-242/NCLT/MB/MAH/2016

At request of the party, list this matter on 12.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)